

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH CUTTACK

Original Application No. 573 of 1993

Date of Decision: 19.10.1993

Pradeep Kumar Jena

Applicant(s)

Versus

Union of India & Others

Respondent(s)

(FOR INSTRUCTIONS)

1. Whether it be referred to reporters or not ? *NO*
2. Whether it be circulated to all the Benches of the Central Administrative Tribunals or not ? *NO*

MEMBER (ADMINISTRATIVE)

19 OCT 93

VICE-CHAIRMAN

En 19/10/93

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH CUTTACK**

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Pradeep Kumar Jena Applicant

Versus

Union of India & Others Respondents

For the applicant M/s.S.K.Das
S.B.Jena
J.P.Rath,
Advocates

For the respondents Mr. Ashok Mishra
Sr. Standing Counsel
(Central)

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C O R A M:

THE HONOURABLE MR. K. P. ACHARYA, VICE - CHAIRMAN

AND

THE HONOURABLE MR. H. RAJENDRA PRASAD, MEMBER (ADMN)

JUDGMENT

MR. K. P. ACHARYA, VICE-CHAIRMAN: In this application under Section 19 of the Administrative Tribunals Act, 1985, the petitioner prays to restrain the opposite parties from considering the case of OP No.3 viz. Shri Padmalochana Jena for appointment to the post of Extra Departmental Branch Post Master, Nadabari Post Office within the jurisdiction of the Superintendent of Post Offices, Balasore Division.

2. Shorn of unnecessary details it would suffice to say that the post of E.D.B.P.M. of Nadabari Post Office is vacant. The selection process has been undertaken to appoint the suitable candidate. Employment Exchange has sponsored certain names including that of the petitioner Shri Pradeep

